

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 415 OF 2002

BHASKAR RAMAPPA MADAR & ORS.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(With office report)

Date: 20/01/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. S.B. Sanyal, Sr.Adv.

Mr. Shanth Kr. V. Mahale, Adv.

Mr.Harisha S.R. Hebbar, Adv.

Mr. Rajesh Mahale,Adv.

For Respondent(s) Mr.Anil Kumar Mishra, Adv.

Mr. A. Rohan Singh, Adv.

Mr. Amit Kumar Chawla, Adv.

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
ORDER

Call after a week.

In the meanwhile, the translated copies of the statement recorded
under Section 313 of Cr.P.C. shall be brought on record.

[Usha Bhardwaj]
Court Master

[Shashi Bala Vij]
Court Master